

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 18/TT/2014

Date: 22.7.2014

To
Chief Finance & Accounts,
Powerlinks Transmission Ltd.,
10 th Floor, DLF Tower A District,
Centre Jasola,
New Delhi-110025

Subject: Petition for Truing-up of Annual Transmission Charges for the period FY 2009-13 and Revised Estimates of FY 2013-14, for 400 KV Double Circuit Muzaffarpur-Gorakhpur Transmission Line in Eastern-Northern Inter-region associated with Tala Hydro Electric Project, East-North Inter-Connector and Northern Region Transmission System of Powerlinks Transmission Limited

Sir,

I am directed to refer to the Commission's earlier letter dated 27.6.2014 seeking reply by 15.7.2014 (copy enclosed), and to say that information sought therein is still awaited. I, therefore, request you to furnish the aforesaid information along with the following further information on affidavit, with advance copy to respondents/ beneficiaries, latest by 14.8.2014:-

1. Confirmation about capitalization of License fee, and when and under which head was it capitalized. Also why the fact regarding excess License Fee refund was not brought out in Petition No.286/2009, filed by the petitioner for 2009-14 tariff period;
2. Details of Consultancy Fee capitalized up to 31.3.2009 and under which head this was admitted by the Commission;
3. Auditor's Certificates for additional capital expenditure claimed for the period 2009-14 including the major heads, as indicated in the Auditor's Certificate in previous petitions (The Additional Capital Expenditure amounts being claimed in the petition should reconcile with the Auditor's Certificates);
4. Proof in support of rates of interest of the actual loans considered in Form-13 of the petition and also for the year to year MAT rates considered for working out the Return on Equity.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)